

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00670/2018

(in OA 200/1130/2016)

Jabalpur, this Wednesday, the 18th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the Secretary, Ministry of Defence Production, South Block, New Delhi – 110001.
2. Chairman/Director General, Ordnance Factory, Ordnance Factory Board, Khudiram Bose Marg, Kolkata – 700001.
3. General Manager, Vehicle Factory, Jabalpur – 482009 (M.P.).
4. Principal Controller of Accounts (Factories), 10-A, S.K. Bose Road, Kolkata – 700001 (W.B.)

-Applicants

(By Advocate – **Shri N.K. Mishra**)

V e r s u s

Shri G.S. Saxena, s/o Late N.P. Saxena, aged about 62 years, Retired as Junior Works Manager, Ex.Per.No.901434, Vehicle Factory, Jabalpur-482009, R/o 11, Mahakaushal Colony, Adhartal, Jabalpur – 482004 (M.P.)

-Respondent

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the applicants (original respondents) seeks to withdraw this MA.

Accordingly, MA is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
Am/-

(Navin Tandon)
Administrative Member